

Secretary General of Rajya Sabha, of the following five Bills passed by the Houses of Parliament during the current session and assented to by the President since a report was last made to the House on the 10th April, 1992:-

1. The Public Liability Insurance (Amendment) Bill, 1992.
2. The Destructive Insects and Pests (Amendment and Validation) Bill, 1992
3. The Copyright (Amendment) Bill, 1992
4. The Indian Red Cross Society (Amendment) Bill, 1992
5. The Securities and Exchange Board of India Bill, 1992

14.24 hrs

COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS

Minutes

[English]

SHRI S. MALLIKARJUAIAH (Tumkur) : I beg to lay on the Table the Minutes (Hindi and English versions) of the Second to Tenth sittings of the Committee on Private Members' Bills and Resolutions.

14.24 1/2 hrs

INFANT MILK SUBSTITUTES, FEEDING
BOTTLES AND INFANT FOODS (REGU-
LATION OF PRODUCTION, SUPPLY
AND DISTRIBUTION) BILL*

[English]

THE MINISTER OF STATE IN THE
MINISTRY OF HUMAN RESOURCE
DEVELOPMENT (DEPARTMENT OF

YOUTH AFFAIRS AND SPORTS AND THE
DEPARTMENT OF WOMEN AND CHILD
DEVELOPMENT) (KUMARI MAMATA
BANERJEE): Sir on behalf of Shri Arjun
Singh, I beg for leave to introduce a Bill to
provide for the regulation of production,
supply and distribution of infant milk substi-
tutes, feeding bottles and infant food with a
view to the protection and promotion of breast-
feeding and ensuring the proper use of infant
foods and for matters connected therewith
or incidental thereto.

MR SPEAKER : Motion moved:

"Leave be granted to introduce a
Bill to provide for the regulation
of production supply and distri-
bution of infant milk substitutes,
feeding bottles and infant food
with a view to the protection and
promotion of breast-feeding and
ensuring the proper use of infant
foods and for matters connected
therewith or incidental thereto."
(Interruptions)

[Translation]

SHRI GEORGE FERNANDES (Muzaf-
farpur) : Mr. Speaker, Sir, I have given a
notice. I want to raise two objections about
this Bill. Though we welcome this Bill but we
have two reservations. I would like to
request the hon. Minister not to move this Bill
today. There is a need to rectify two things
in this Bill.

[English]

MR. SPEAKER: You talk about the
legislative competence.

[Translation]

SHRI GEORGE FERNANDES: I am
not raising the issue of legislative compe-